

electric trains run at present are as follows:—

	Route miles
Central Railway—	
Bombay-Kurla-Kalyan, } Poona, Igatpuri and } Kurla-Mankhurd }	184 ½
Southern Railway—	
Madras-Tambaram	18.14
Western Railway—	
Bombay-Borivli-Virar	37.25
	<hr/> 240.24 <hr/>

CREDIT PROVIDED FOR AGRICULTURISTS

†50. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the amount made available to various States so far during the year 1954-55 for the purpose of financing seasonal agricultural operations and marketing of crops;

(b) whether any limit has been fixed by Government with regard to the amount of loan to be taken by each individual; and

(c) if so, what is the limit?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) Three statements giving the above information are placed on the Table of the Sabha. [See Appendix IX, Annexure No. 32.]

(b) and (c). In respect of G.M.F. loans no limit as such is fixed to the amount of loan given to each individual. In the case of co-operative loans provided by the Reserve Bank of India, individual borrowing capacity is fixed according to the bye-laws of each society.

STATEMENT RE STARRED QUESTION NO. 17, DATED 23RD FEBRUARY 1955

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, on the 23rd February,

†Postponed from the 3rd March, 1955.

1955, in reply to a supplementary to Starred Question No. 17, I stated that the Chief Minister for Travancore-Cochin had written to me saying that he would have no objection in sending a representative to the Government Whips' Conference but unfortunately he could not fulfil his promise. On verification, I find that what the Chief Minister had actually stated in his communication was that, while he agreed that a Conference of Government Whips would be useful, the question of sending any Government Whip to the Conference did not arise, as he had none in his party.

PAPERS LAID ON THE TABLE

ANDHRA BUDGET FOR 1955-56

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Sir, I beg to lay on the Table a statement of the estimated receipts and expenditure of the Andhra State for the year 1955-56. [Placed in the Library. See No. S-60/55.]

SUPPLEMENTARY DEMANDS FOR GRANTS OF THE CENTRAL GOVERNMENT (RAILWAYS) FOR 1954-55.

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways for the year 1954-55.

[Placed in the Library. See No. S-58/55.]

SUPPLEMENTARY DEMANDS FOR GRANTS OF THE ANDHRA STATE, 1954-55.

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Andhra State for the